

suggestions made by ex-officials and the former Prime Minister should be accepted. This matter should be taken up before anything else.

[*Translation*]

MR. SPEAKER: Meeting will be convened immediately.

[*English*]

I am retiring to my Chamber.

(*Interruptions*)

MR. SPEAKER: I am going just now.

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE (Lac-know): I object to the language being used...

[*English*]

MR. SPEAKER: Gramatically or otherwise?

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE: If someone wants to refer to a former Prime Minister he can use the word 'Poorva'. Why use the word 'Bhool' with it?

SHRI CHANDRA SHEKHAR: He seems to be possessed of the 'Bhool'.

MR. SPEAKER: I congratulate you for that little explanation as it has brought a smile on everybody's face. (*Interruptions*)

SHRI RAM VILAS PASWAN: You may adjourn the House.

12.38hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

12.37 hrs.

PAPERS LAID ON THE TABLE

Proclamation dated 25th February 1992 issued by the President revoking the proclamation issued by him on 11th May 1987 in relation to the State of Punjab

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 25th February, 1992 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 11th May, 1987 in relation the State of Punjab, published in Notification No. G.S.R. 124 (E) in Gazette of India dated the 25th February, 1992, under article 356 (3) of the Constitution [Placed in Library See No. LT-1322/92]

Review by the Government and Annual report of the Hindustan Prefab Limited, New Delhi for 1990-91

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table of a copy each of the following papers (Hindi and English versions) under sub-section

- (1) of section 619 A of the Companies Act, 1956:-
- (1) Review by the Government on the working of the Hindustan Prefab Limited, New Delhi, for the year 1990-91.
- (2) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1323/92]